

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

R.O.C.No. 3/2022-RC

DATED: 10-3-2023

NOTIFICATION

It is hereby informed that the High Court for the State of Telangana has issued Notification No. 3/2022-RC, dated 3-3-2022 inviting applications through online for direct recruitment to the posts of **Typists** as per the Telangana Judicial Ministerial and Subordinate Service Rules, 2018, and the candidates were subjected to computer based examination conducted in the month of September 2022.

The High Court duly following the relevant rules and procedures, hereby declares that the candidates with the following hall ticket numbers have been provisionally selected to the post of **Typists** in the combined Districts of the State of Telangana:

(1) NAME OF THE UNIT: ADILABAD COMBINED DISTRICT

220330125	220330126	220330808	220330809
220330936	220331872	220332360	220332380

(2) NAME OF THE UNIT: KHAMMAM COMBINED DISTRICT

220330458	220330474	220330475	220330714
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(3) NAME OF THE UNIT: KARIMNAGAR COMBINED DISTRICT

220330140	220330156	220330957	220330960
220330974	220330997	220331056	220331695

(4) NAME OF THE UNIT: MAHBUBNAGAR COMBINED DISTRICT

220330214	220330219	220330267	220330271	220330289
220330322	220330341	220330351	220330368	220330377
220330378	220330434	220331710	220331968	--

(5) NAME OF THE UNIT: MEDAK COMBINED DISTRICT

220330120	220331122	220331271
220331736	220331976	220331979

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(6) NAME OF THE UNIT: NALGONDA COMBINED DISTRICT

220330560	220330565	220330632
220331283	220331530	220331762

(8) NAME OF THE UNIT: RANGAREDDY COMBINED DISTRICT

220331306	220331324	220331540	220331555	220331631
220331772	220331778	220332016	220332025	220332047
220332048	220332065	220332070	220332074	220332255
220332256	220332258	--	--	--

(9) NAME OF THE UNIT: WARANGAL COMBINED DISTRICT

220330876

(10) NAME OF THE UNIT: METROPOLITAN SESSIONS COURT, HYDERABAD

220331160	220331183	220331369	220331392	220331404
220331441	220331614	220331631	220331634	220331853
220331892	220331900	220331908	220331930	220332096
220332135	220332179	--	--	--

(11) NAME OF THE UNIT: CITY CIVIL COURT, HYDERABAD

220330692	220331224	220331592
220331677	220331934	220332183

(12) NAME OF THE UNIT: CITY SMALL CAUSES COURT, HYDERABAD

220331793

(13) NAME OF THE UNIT: PRINCIPAL SPECIAL JUDGE FOR CBI CASES, HYDERABAD

220330797	220331367	220331613
220331849	220331861	--

DM 15/3/2023

NOTE:

1. The candidates with the aforementioned said Hall Ticket Numbers shall be eligible for appointment to the service by direct recruitment unless he/she satisfies the following conditions, viz.,

- a) that he/she is of sound health, active habits, and free from any bodily defects or infirmities rendering him/her unfit for the service.
- b) That his/her character and antecedents are such as to qualify him/her to such service.

2. All rights are reserved with the appointing authority to cancel the selection for appointment to the post at any stage, if any information furnished by the candidates found to be false at any later stage, and the candidates are liable for prosecution for furnishing such false information.

3. If the candidate furnishes wrong information with regard to category and caste, they shall not have any right subsequently for selection in that particular category, caste, etc., and in that aspect the appointing authority is not responsible for the lapse on the part of the candidate.

DM 15/3/2023
REGISTRAR (RECRUITMENT)